



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक १८]

शनिवार, जून १४, २०१४/ज्येष्ठ २४, शके १९३६

[पृष्ठे १८, किंमत : रुपये २७.००

असाधारण क्रमांक ५९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2014 (L. A. Bill No. XXVI of 2014), introduced in the Maharashtra Legislative Assembly on the 14th June 2014, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Principal Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XXVI OF 2014.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2014.

Withdrawal
of Rs.
2,03,38,02,15,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2014-
2015.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty thousand three hundred thirty eight crores, two lakhs fifteen thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2015, in respect of the services and purposes specified in column (2) of the Schedule.

Appro-
priation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2015.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Sums not exceeding —	
				Charged on the Consolidated Fund (4)	Total
		Rs.	Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/Administrator of Union Territories.	...	24,06,000	24,06,000
		2013, Council of Ministers			
		2052, Secretariat-General Services.			
		2059, Public Works.			
A-4	Secretariat and Miscellaneous General Services	2070, Other Administrative Services.	8,21,00,000	...	8,21,00,000
		2075, Miscellaneous General Services			
A-6	Information and Publicity.	2220, Information and Publicity.	93,57,00,000	...	93,57,00,000
		Total-General Administration Department.	1,01,78,00,000	24,06,000	1,02,02,06,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice	85,64,25,000	...	85,64,25,000
		2055, Police			
		2070, Other Administrative Services.			
B-3	Transport Administration	2041, Taxes on Vehicles.	13,88,40,000	...	13,88,40,000
		3055, Road Transport.			
		3056, Inland Water Transport.			
		2045, Other Taxes and Duties on Commodities and Services.			
B-4	Secretariat and Other General Services	2052, Secretariat-General Services.	15,40,000	...	15,40,000
		2075, Miscellaneous General Services.			
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation.	1,02,81,60,000	...	1,02,81,60,000
		3051, Ports and Light Houses.			
B-8	Flood Control Projects	2711, Flood Control Projects	2,30,00,000	...	2,30,00,000
		Total-Home Department.	2,04,79,65,000	...	2,04,79,65,000

(3)

(2)

(1)

		Rs.	Rs.	Rs.
Revenue and Forests Department.				
	2029, Land Revenue			
	2045, Other Taxes and Duties on Commodities and Services.			
C-1	Revenue and District Administration	2,10,00,000	...	2,10,00,000
	2053, District Administration.			
	2070, Other Administrative Services.			
C-4	Secretariat and Other General Services	1,00,00,000	...	1,00,00,000
	2052, Secretariat-General Services.			
	2059, Public Works.			
	2075, Miscellaneous General Services.			
	2217, Urban Development.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
C-5	Other Social Services	...	83,60,000	83,60,000
	2235, Social Security and Welfare.			
	2250, Other Social Services.			
C-6	Relief on account of. Natural Calamities	27,20,10,00,000	...	27,20,10,00,000
	2245, Relief on Account of Natural Calamities.			
	Total-Revenue and Forests Department.	27,23,20,00,000	83,60,000	27,24,03,60,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.				
	2401, Crop Husbandry.			
D-3	Agriculture Services	4,42,57,54,000	...	4,42,57,54,000
	2402, Soil and Water Conservation.			
	2415, Agricultural Research and Education.			
D-4	Animal Husbandry.	8,31,44,000	...	8,31,44,000
	2403, Animal Husbandry.			
D-7	Secretariate and Other Economic Services	45,00,000	...	45,00,000
	2702, Minor Irrigation.			
	3451, Secretariat-Economic Services.			
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	4,51,33,98,000	...	4,51,33,98,000

School Education and Sports Department.			
E-2	General Education.	2202, General Education.	3,67,03,30,000
		2204, Sports and Youth Services.	...
		2205, Art and Culture.	...
E-3	Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	45,63,45,000
		2235, Social Security and Welfare.	...
		2251, Secretariat-Social Services.	...
		Total-School Education and Sports Department.	4,12,66,75,000
Urban Development Department.			
		2053, District Administration.	...
		2070, Other Administrative Services.	...
F-2	Urban Development and Other Advance Services	2217, Urban Development.	6,63,50,20,000
		3054, Roads and Bridges.	...
		2230, Labour and Employment.	...
F-3	Secretariat and Other Social Services	2235, Social Security and Welfare.	19,10,00,000
		2251, Secretariat-Social Services.	...
		3475, Other General Economic Services	...
F-4	Compensation and Assignments to and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	4,95,00,00,000
		Total-Urban Development Department.	11,77,60,20,000
Finance Department.			
		2020, Collection of Taxes on Income and Expenditure.	...
G-1	Sales Tax Administration	2040, Sales Tax.	4,82,000
		3475, Other General Economic Services	...
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	17,76,00,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	6,46,20,000
		Total-Finance Department.	1,12,51,21,000
			4,82,000
			88,33,83,000
			17,76,00,000
			6,46,20,000
			1,12,56,03,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Public Works Department.		
H-3	Housing.	15,54,00,000	15,54,00,000
H-5	Roads and Bridges.	13,18,40,09,000	13,18,40,09,000
	2059, Public Works.
	2202, General Education.
	2203, Technical Education.
	2205, Art and Culture.
H-6	Public Works and Administrative and Functional Buildings.	24,19,54,000	24,19,54,000
	2210, Medical and Public Health.
	2217, Urban Development.
	2230, Labour and Employment.
	2403, Animal Husbandry.
	2405, Fisheries.
	Total-Public Works Department.	13,58,13,63,000	13,58,13,63,000
	Water Resources Department.		
	2402, Soil and Water Conservation.
	2701, Major and Medium Irrigation.
	2702, Minor Irrigation.
I-3	Irrigation, Power and Other Economic Services	47,65,05,000	47,65,05,000
	2705, Command Area Development.
	2711, Flood Control and Drainage.
	2801, Power
	3402, Space Research.
I-4	Secretariat-Economic Services.	1,65,00,000	1,65,00,000
	3451, Secretariat-Economic Services.
	Total-Water Resources Department.	49,30,05,000	49,30,05,000
	Law and Judiciary Department.		
J-1	Administration of Justice	3,70,85,000	3,70,85,000
	2014, Administration of Justice
	Total-Law and Judiciary Department.	3,70,85,000	3,70,85,000

Industries, Energy and Labour Department.

K-4	Labour and Employment.	2230, Labour and Employment.	10,81,80,000	...	10,81,80,000
		2801, Power			
K-6	Energy	2810, Non-Conventional Sources of Energy.	15,00,00,00,000	...	15,00,00,00,000
		2851, Village and Small Industries.			
		2852, Industries.			
K-7	Industries	2853, Non-Ferrous Mining and Metallurgical Industries.	3,60,00,000	...	3,60,00,000
		Total-Industries, Energy and Labour Department.	15,14,41,80,000	...	15,14,41,80,000

Rural Development and Water Conservation Department.

L-2	District Administration.	2053, District Administration.	1,03,74,40,000	...	1,03,74,40,000
		2235, Social Security and Welfare.			
		2402, Soil and Water Conservation.			
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
L-3	Rural Development Programmes.	2505, Rural Employment.	15,74,92,19,000	...	15,74,92,19,000
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy			
		3054, Roads and Bridges.			
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	2,02,50,000	...	2,02,50,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,70,33,98,000	...	1,70,33,98,000
		Total-Rural Development and Water Conservation Department.	18,51,03,07,000	...	18,51,03,07,000

Food, Civil Supplies and Consumer Protection Department.

M-2	Food.	2408, Food, Storage and Warehousing.	4,64,000	...	4,64,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	1,00,000	...	1,00,000
		3475, Other General Economic Services			
		Total-Food, Civil Supplies and Consumer Protection Department.	5,64,000	...	5,64,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
Social Justice and Special Assistance Department.			
N-2	Secretariat and Other Social Services	20,00,000	20,00,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,84,13,77,000	2,84,13,77,000
Total-Social Justice and Special Assistance Department.		2,84,33,77,000	2,84,33,77,000
Planning Department.			
O-1	District Administration.	1,00,00,00,000	1,00,00,00,000
O-9	Census, Survey and Statistics.	14,03,79,000	14,03,79,000
	2053, District Administration.		
	2216, Housing.		
	2251, Secretariat-Social Services.		
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
	2235, Social Security and Welfare.		
	2059, Public Works		
	2202, General Education		
	2203, Technical Education		
	2204, Sports and Youth Services		
	2205, Art and Culture		
	2210, Medical and Public Health		
	2211, Family Welfare		
	2215, Water Supply and Sanitation		
	2216, Housing		
	2217, Urban Development		
	2220, Information and Publicity		
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
	2230, Labour and Employment		
	2235, Social Security and Welfare		
	2236, Nutrition		
	2401, Crop Husbandry		
	2402, Soil and Water Conservation		
O-21	District Plan—Satara	8,00,00,000	8,00,00,000

2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
		1,22,03,79,000	1,22,03,79,000
Housing Department.			
Q-3 Housing	2216, Housing.		
	2217, Urban Development.	2,25,00,00,000	2,25,00,00,000
	2235, Social Security and Welfare.		
	Total-Housing Department.	2,25,00,00,000	2,25,00,00,000
Public Health Department.			
R-1 Medical and Public Health	2210, Medical and Public Health.		
	2211, Family Welfare.	7,46,16,57,000	7,46,16,57,000
	2235, Social Security and Welfare.		
R-2 Secretariat-Social Services.	2251, Secretariat-Social Services.	3,40,00,000	3,40,00,000
	Total-Public Health Department.	7,49,56,57,000	7,49,56,57,000
Medical Education and Drugs Department.			
S-1 Medical and Public Health.	2210, Medical and Public Health.	46,02,70,000	46,02,70,000
	Total-Medical Education and Drugs Department.	46,02,70,000	46,02,70,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Tribal Development Department.				
	2202, General Education.				
	2203, Technical Education.				
	2204, Sports and Youth Services.				
	2210, Medical and Public Health.				
	2211, Family Welfare.				
	2215, Water Supply and Sanitation.				
	2216, Housing.				
	2217, Urban Development.				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
	2230, Labour and Employment.				
	2235, Social Security and Welfare.				
	2236, Nutrition.				
	2401, Crop Husbandry.			1,33,03,92,000	1,33,03,92,000
	2403, Animal Husbandry.				
	2405, Fisheries.				
	2406, Forestry and Wild Life.				
	2425, Co-operation.				
	2501, Special Programmes for Rural Development.				
	2505, Rural Employment.				
	2702, Minor Irrigation.				
	2801, Power				
	2810, Non-Conventional Sources of Energy.				
	2851, Village and Small Industries.				
	3054, Roads and Bridges.				
	3055, Road Transport				
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan			1,33,03,92,000	1,33,03,92,000
	Total-Tribal Development Department.			1,33,03,92,000	1,33,03,92,000

Co-operation, Marketing and Textiles Department.

V-2	Co-operation.	2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2435, Other Agricultural Programme 2851, Village and Small Industries. 2852, Industries. 3451, Secretariat-Economic Services.	93,72,79,000	...	93,72,79,000
Total-Co-operation, Marketing and Textiles Department.			93,72,79,000	...	93,72,79,000

Higher and Technical Education Department.

W-2	General Education.	2202, General Education.	90,00,000	...	90,00,000
W-3	Technical Education.	2203, Technical Education. 2205, Art and Culture.	1,18,30,67,000	...	1,18,30,67,000
W-4	Art and Culture	2230, Labour and Employment.	12,22,56,000	...	12,22,56,000
W-7	Revenue Expenditure on Removal of Regional Imbalance.	2203, Technical Education.	3,46,50,000	...	3,46,50,000
Total-Higher and Technical Education Department.			1,34,89,73,000	...	1,34,89,73,000

Women and Child Development Department.

X-1	Social Security and Nutrition	2235, Social Security and Welfare. 2236, Nutrition.	1,72,02,64,000	...	1,72,02,64,000
Total-Women and Child Development Department.			1,72,02,64,000	...	1,72,02,64,000

Water Supply and Sanitation Department.

Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	30,67,00,000	...	30,67,00,000
Total-Water Supply and Sanitation Department.			30,67,00,000	...	30,67,00,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Employment and Self-Employment Department		
ZA-1	Secretariat and Other Social Services { 2230, Labour and Employment. 2251, Secretariat-Social Services.	6,67,53,000	...
	Total-Employment and Self-Employment Department	6,67,53,000	...
	Tourism and Cultural Affairs Department		
ZD-1	Secretariat and Other Social Services. { 2070, Other Administrative Services 2202, General Education 2220, Information and Publicity 2251, Secretariat-Social Services	40,00,000	...
ZD-2	Art and Culture 2205, Art and Culture	18,64,30,000	...
ZD-4	Tourism 3452, Tourism	71,25,00,000	...
	Total-Tourism and Cultural Affairs Department	90,29,30,000	...
	Minorities Development Department		
ZE-1	Minorities Development { 2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services. 2205, Art and Culture 2235, Social Security and Welfare.	1,21,71,00,000	...
	Total-Minorities Development Department.	1,21,71,00,000	...
	Total-A-Expenditure on Revenue Account.	1,21,70,55,57,000	1,12,48,000
	B-EXPENDITURE ON CAPITAL ACCOUNT		
	General Administration Department.		
A-9	Capital Outlay on Other Administrative Services. { 4059, Capital Outlay on Public Works 4070, Capital Outlay on Other Administrative Services	1,03,00,00,000	...
	Total-General Administration Department.	1,03,00,00,000	...

Home Department.

B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police Services.	1,25,80,000	...	1,25,80,000
B-12	Loans for Flood Control	4070, Capital Outlay on Other Administrative Services.	4,00,00,000	...	4,00,00,000
		5055, Capital Outlay on Road Transport	5,25,80,000	...	5,25,80,000
		6711, Loans for Flood Control Projects.			
		Total-Home Department.			

Revenue and Forests Department.

C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life.	60,01,000	...	60,01,000
		4415, Capital Outlay on Agricultural Research and Education.			
		4701, Capital Outlay on Major and Medium Irrigation.			
		5475, Capital Outlay on Other General Economic Services.			
		6401, Loans for Crop Husbandry.			
		Total-Revenue and Forests Department.	60,01,000	...	60,01,000

Urban Development Department.

F-5	Capital Expenditure on Social Services	5475, Capital Outlay on Other General Economic Services.	2,38,45,00,000	...	2,38,45,00,000
F-7	Loans for Urban Development.	6217, Loans for Urban Development.	5,00,00,000	...	5,00,00,000
		Total-Urban Development Department.	2,43,45,00,000	...	2,43,45,00,000

Finance Department.

G-8	Capital Outlay on other Administrative Services.	4070, Capital Outlay on other Administrative Services.	25,00,00,000	...	25,00,00,000
		Total-Finance Department.	25,00,00,000	...	25,00,00,000

Industries, Energy and Labour Department.

K-10	Capital Expenditure on Industries.	4425, Capital Outlay on Co-operation. 4875, Capital Outlay on Other Industries 6851, Loans for Village and Small Industries.	87,41,00,000	...	87,41,00,000
		Total-Industries, Energy and Labour Department.	87,41,00,000	...	87,41,00,000

Rural Development and Water Conservation Department.

L-7	Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation. 4515, Capital Outlay on Other Rural Development Programme 4702, Capital Outlay on Minor Irrigation. 6216, Loans for Housing.	1,12,60,00,000	...	1,12,60,00,000
		Total-Rural Development and Water Conservation Department.	1,12,60,00,000	...	1,12,60,00,000

Food, Civil Supplies and Consumer Protection Department.

M-4	Capital Expenditure on Food.	4408, Capital Outlay on Food, Storage and Warehousing.	25,07,74,70,000	...	25,07,74,70,000
M-5	Capital Outlay on Other General Economic Services	5475, Capital Outlay on Other General Economic Services	30,00,000	...	30,00,000
		Total-Food, Civil Supplies and Consumer Protection Department.	25,08,04,70,000	...	25,08,04,70,000

Planning Department.

O-10	Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes. 5452, Capital Outlay on Tourism	61,93,81,000	...	61,93,81,000
O-12	Investment in General Financial Trading Institutions.	5465, Investment in General Financial and Trading Institutions.	21,96,67,000	...	21,96,67,000
		Total-Planning Department.	83,90,48,000	...	83,90,48,000

Public Health Department.

R-3	Capital Expenditure on Medical and Public Health	4210, Capital Outlay on Medical and Public Health.	18,80,00,000	...	18,80,00,000
		Total-Public Health Department.	18,80,00,000	...	18,80,00,000

(1)	(2)	(3)	(4)	
		Rs.	Rs.	Rs.
	Tribal Development Department.			
	4059, Capital Outlay on Public Works.			
	4202, Capital Outlay on Education, Sports, Art and Culture.			
	4210, Capital Outlay on Medical and Public Health			
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	4250, Capital Outlay on Other Social Services.			
	4402, Capital Outlay on Soil and Water Conservation.	2,31,80,03,000	...	2,31,80,03,000
	4403, Capital Outlay on Animal Husbandry			
	4405, Capital Outlay on Fisheries.			
	4406, Capital Outlay on Forestry and Wild Life.			
	4425, Capital Outlay on Co-operation.			
	4701, Capital Outlay on Major and Medium Irrigation			
	4702, Capital Outlay on Minor Irrigation.			
	5054, Capital Outlay on Roads and Bridges.			
	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	6250, Loans for Other Social Services.	27,00,000	...	27,00,000
	6851, Loans for Village and Small Industries.			
	Total-Tribal Development Department.	2,32,07,03,000	...	2,32,07,03,000
	Co-operation, Marketing and Textiles Department.			
	4425, Capital Outlay on Co-operation.			
	4435, Capital Outlay on Other Agricultural Programme	3,77,84,98,000	...	3,77,84,98,000
	4851, Capital Outlay on Village and Small Industries.			
	6216, Loans for Housing.			
	6425, Loans for Co-operation.	25,08,21,000	...	25,08,21,000
	6851, Loans for Village and Small Industries.			
	Total-Co-operation, Marketing and Textiles Department.	4,02,93,19,000	...	4,02,93,19,000
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.			
T-7	Loans for Tribal Area Development Sub-Plan.			
V-3	Capital Expenditure on Social Services			
V-5	Capital Expenditure on Economic Services			

Tourism and Cultural Affairs Department

ZD-5 Art and Culture

4202, Capital Outlay on Art and Culture

3,00,00,000

..

3,00,00,000

Total-Tourism and Cultural Affairs Department.

3,00,00,000

..

3,00,00,000

Minorities Development Department

ZE-2 Capital Outlay on Social
Securities and Welfare.

4235, Capital Outlay on Social Securities.
and Welfare

15,10,00,000

..

15,10,00,000

Total-Minorities Development Department.

15,10,00,000

..

15,10,00,000

Total-B-Expenditure on Capital Account. .

81,66,10,52,000

23,58,000

81,66,34,10,000

Grand Total.

2,03,36,66,09,000

1,36,06,000

2,03,38,02,15,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2014-15.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	1,21,71,68,05,000
(b) Capital Expenditure . .	81,66,34,10,000
Total . .	2,03,38,02,15,000

Mumbai,
Dated the 14th June 2014.

AJIT PAWAR,
Deputy Chief Minister.